

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**3<sup>rd</sup> & 4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi-110001**

No. L-1/261/2021/CERC

Dated: 16<sup>th</sup> February, 2022

**PUBLIC NOTICE**

**Subject: Extension of date for seeking comments/suggestions on Draft Central Electricity Regulatory Commission (Connectivity and General Network Access to the inter-State Transmission System) Regulations, 2021**

The comments/suggestions/ objections were solicited from the stakeholders on Draft Central Electricity Regulatory Commission (Connectivity and General Network Access to the inter-State Transmission System) Regulations, 2021 by 17th January, 2022 vide notice dated 16th December, 2021. At the request of the stakeholders, last date for submission of comments/suggestions/ objections was extended till 15<sup>th</sup> February, 2022.

2. At the further request of the stakeholders, last date for submission of comments/suggestions/ objections has been extended till 25th February, 2022. The comments/ suggestions/ objections may be sent to the undersigned on or before 25th February, 2022 at the email addresses, [secy@cercind.gov.in](mailto:secy@cercind.gov.in) and [shilpa@cercind.gov.in](mailto:shilpa@cercind.gov.in). For registered users, the comments/ suggestions/ objections shall also be uploaded through SAUDAMINI Portal by clicking e-Regulation link on the e-filing Home Page. For any query on uploading on SAUDAMINI Portal, e-Court Helpdesk at 011-23353503 Extension 260 or 7042604928 may be contacted.

Sd/-  
**(Sanoj Kumar Jha)**  
**Secretary**